COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 160 OF 2016

Dated: 25th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Print Wizards Appellant(s)

Versus

Tata Power Delhi Distribution Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Bajaj

Mr. Sanjay Kumar

Counsel for the Respondent(s) : Mr. Anurag Bansal

Ms. Sakshi Mehrotra for TPDDL

Mr. Manu Seshadri

Mr. Samarth Chowdhary for R-2

ORDER

Post this matter for further hearing on <u>30.07.2018</u>, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S. D. Dubey) Technical Member (Justice N. K. Patil)
Judicial Member

Vt/js